GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO 2654 TO BE ANSWERED ON 5^{TH} AUGUST 2025

SUPPORTING SCHEMES FOR LIVESTOCK FARMERS, DAIRY PRODUCERS AND FISHERMAN

2654. SMT. GENIBEN NAGAJI THAKOR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of schemes launched by the Government to support livestock farmers, dairy producers, and fishermen in the country;
- (b) the details of such schemes like the Animal Husbandry Infrastructure Development Fund (AHIDF) and Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (c) whether the Government is providing financial assistance, training or insurance to improve productivity and reduce losses in these sectors; and
- (d) if so, the details of funds allocated and beneficiaries covered under major schemes during the last two years, State-wise?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S.P. SINGH BAGHEL)

- (a) and (b) Yes Sir, the Central Government is implementing the National Livestock Mission (NLM), Animal Husbandry Infrastructure Development Fund (AHIDF), Rashtriya Gokul Mission (RGM), Livestock Health and Disease Control Programme LHDCP), National Programme for Dairy Development (NPDD), Pradhan Mantri Matsya Sampada Yojana (PM-MSY), Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PM-MKSSY), Fisheries and Aquaculture and Infrastructure Development Fund (FIDF) programs to assist livestock farmers, dairy producers and fishermen nationwide with the aim of boosting productivity, ensuring sustainable growth, and enhancing the livelihoods of those involved in animal husbandry, dairy and fishery sectors, the details of which is as under:
- (i) **National Livestock Mission (NLM):** The re-aligned National Livestock Mission (NLM), launched in the year 2021-22. The scheme focuses on employment generation, entrepreneurship development and enhancing per-animal productivity, thereby targeting increased production of meat, goat milk, eggs and wool. The scheme was further modified on 21st February 2024, adding the breed-upgradation of camels, horses, and donkeys, along with initiatives for fodder production utilizing wasteland, rangeland, and degraded forest land.

The scheme has following three Sub-Missions:

(i) Sub-mission on Breed Development of Livestock and Poultry: The Sub-mission emphasizes entrepreneurship development and breed improvement in sectors such as poultry, sheep, goat and piggery. It aims to incentivize individuals, Farmers Producers Organizations (FPOs), Farmer Cooperative Organizations (FCOs), Joint Liability Groups (JLGs), Self-Help Groups (SHGs) and Section 8 companies under the Companies Act for entrepreneurship initiatives. Additionally, it supports State Governments in establishing infrastructure for breed improvement. The Government of India

provides a 50% subsidy upto₹ 50 lakh depending on the category of the farm and subsidy limit fixed for each activity for setting up units focused on poultry, sheep, goat, piggery and also camel, horse, and donkey breeds. The sub-mission also focuses on the genetic improvement of sheep, goat, camel, pig, camel, donkey, horse through artificial insemination, establishment of nucleus breeding farms as the case may be. The assistance are provided to State Governments.

- (ii) Sub-mission on Feed and Fodder Development: This Sub-Mission focuses on enhancing the fodder seed supply chain to ensure the availability of certified fodder seeds essential for fodder production. It promotes entrepreneurship by supporting the establishment of Fodder Block, Hay Baling, and Silage Making Units, as well as encouraging fodder production on wasteland, degraded forestland, and similar areas. Incentives are offered for the production of different types of seeds: ₹250/kg for breeder seeds, ₹150/kg for foundation seeds, and ₹100/kg for certified seeds.
- (iii) Sub-mission on Innovation and Extension: This Sub-Mission seeks to incentivize institutes, universities, and organizations engaged in research and development related to sheep, goats, pigs and the feed and fodder sector. It also supports extension activities, livestock insurance and innovation. Assistance is extended to central agencies, Indian Council of Agricultural Research (ICAR) institutes and University Farms for conducting applied research to advance the sector. Additionally, it promotes extension services including awareness campaigns for animal husbandry schemes, seminars, conferences, demonstration activities and other Information, Education and Communication (IEC) initiatives, implemented through state governments.
- (ii) Animal Husbandry Infrastructure Development Fund (AHIDF): The Animal Husbandry Infrastructure Development Fund (AHIDF), with an outlay of ₹29,110.25 crore, is being executed by the Department of Animal Husbandry and Dairying to encourage investments from individual entrepreneurs, private firms, MSMEs, Farmers Producers Organizations (FPOs), Section 8 entities and Dairy Cooperatives to set up: (i) dairy processing and value addition facilities, (ii) meat processing and value addition units, (iii) animal feed manufacturing plants, (iv) breed enhancement technology and breed multiplication farms for cattle/ buffalo/ sheep/ goat/ pig, (v) veterinary vaccine and medication production centers, (vi) animal waste management solutions (agri-waste management) and (vii) wool processing facilities.

In this program, the Department of Animal Husbandry and Dairying provides a 3% interest subvention upto 8 years with no ceiling of credit, for qualifying entities that can access term loans covering up to 90% of the project's expense from any scheduled bank/ NABARD/ NCDC/ NDDB/ SIDBI. Through the program, a Credit Guarantee Fund (₹ 750.00 Cr.) created with NABSanrakshan Trustee Pvt. Ltd., is providing a 25% guarantee on term loans for MSMEs. For ease of doing business and to maintain a transparent system a web portal from application to disbursement has been developed (ahidf.udyamimitra.in).

- (iii) Rashtriya Gokul Mission (RGM): Government of India has been implementing Rashtriya Gokul Mission since December 2014 for development and conservation of indigenous breeds, genetic upgradation of bovine population and enhancement of milk production and productivity thereby making milk production more remunerative to farmers. The steps taken under Rashtriya Gokul Mission for development and conservation of indigenous breeds are as under:
- (i) Nationwide Artificial Insemination Programme: The programme aims at enhancing AI coverage and to deliver quality Artificial Insemination Services (AI) at farmer's doorstep with semen of high genetic merit bulls including indigenous breeds. The progress of the programme has been uploaded online on Bharat Pashudhan/ NDLM (National Digital Livestock Mission) on real time basis and transparency of the artificial insemination and farmer benefitted from the programme has been ensured. As on date 9.16 crore animals have been covered, 14.12 crores Artificial Insemination have been performed and 5.54 crores farmers benefitted under the programme. Income of the participating farmers is expected to increase with the enhancement in productivity.

(ii) Sex Sorted Semen: Sex sorted semen production has been introduced in the country for production of only female calves upto 90% accuracy. Use of sex sorted semen is game changer not only enhancing milk production but also limiting stray cattle population. For the first time in India, facilities established under the Rashtriya Gokul Mission have successfully produced sex-sorted semen of indigenous cattle breeds. These facilities have been set up at five government semen stations located in Gujarat, Madhya Pradesh, Tamil Nadu, Uttarakhand, and Uttar Pradesh. Additionally, three private semen stations are also contributing to the production of sex-sorted semen doses. So far, 1.25 crore sex-sorted semen doses have been produced using high genetic merit bulls, including bulls from indigenous breeds.

Accelerated Breed Improvement Programme using sex sorted semen: Sex sorted semen of indigenous breeds is promoted under the programme. Under the component incentive upto 50% of the cost of sex sorted semen on assured pregnancy is made available to farmers.

Launch of Indigenously Developed Sex sorted semen production technology: Indigenously developed sex sorted semen production technology has been launched and with this technology cost of sex sorted semen is reduced from Rs 800 to Rs 250/ dose. This technology is game changer for our farmers as sex sorted semen is available at reasonable rates. Indigenous sex sorted semen production technology is playing important role in increasing indigenous female cattle population in the country.

- (iii) Multi-Purpose Artificial Insemination Technicians in Rural India (MAITRI's): MAITRIs are trained and equipped to deliver quality Artificial Insemination services at farmers' doorstep. Under the scheme assistance of Rs 31000 is made available for training and Rs 50,000 is made available for equipment. As on date, 38736 MAITRIs have been trained and inducted. With the establishment of MAITRIs Artificial insemination coverage is available at farmer's doorstep.
- (iv) Implementation of in-Vitro Fertilization (IVF) Technology: for the first time in the country, bovine IVF technology has been promoted for development and conservation of indigenous breeds. The Department has established 23 IVF laboratories for promotion of indigenous breeds in the country. From these labs 26999 viable embryos have been produced and out of this, 15005 embryos have been transferred and 2366 calves born.

Accelerated Breed Improvement programme using IVF technology is initiated to deliver technology at farmers' doorstep. Incentive at rate Rs 5000/ assured pregnancy is made available to farmers under the component. Development of indigenous breeds is promoted under the programme. Under the programme so far 6637 embryos transferred, 1247 pregnancies established and 785 calves born under the programme including 731 females.

Launch of Indigenous Culture Media: The indigenous media for in-vitro fertilization (IVF), has been launched for further promotion of IVF technology in the country. This indigenous media, offers a cost-effective alternative to expensive imported media. With the use of media, cost of embryo production is reduced from Rs 5000 to Rs 2000/ embryo

- (v) Progeny testing and Pedigree selection programme: This programme aims to produce high genetic merit bulls, including bulls of indigenous breeds. Progeny testing is implemented for Gir, Sahiwal breeds of cattle, and Murrah, Mehsana breeds of buffaloes. Under the Pedigree selection programme Rathi, Tharparkar, Hariana, Kankrej breeds of cattle and Jaffarabadi, Nili Ravi, Pandharpuri and Banni breeds of buffalo are covered. Disease free high genetic merit bulls of indigenous breeds produced under the programme are made available to semen stations across the country. So far 4243 high genetic merit bulls have been produced and made available to semen stations for semen production.
- (vi) Strengthening of semen stations to achieve qualitative and quantitative improvement in semen production including in semen of indigenous breeds. So far strengthening of 47 semen stations have been sanctioned.
- (vii) Under the scheme fertility camps, milk yield competition, calf rallies, farmers training programme, seminars and workshop, conclaves etc to create awareness among the farmers about importance of indigenous bovine breeds have been organized.
- (iv) Livestock Health and Disease Control Programme LHDCP): The Livestock Health and Disease Control Program (LHDCP) focuses on safeguarding the health of the country's large livestock population. With one of the largest livestock populations in the world, maintaining their health is crucial not only for the well-being of the animals but also for India's economy, food security, and the livelihoods of millions of animal farmers. The program emphasizes on disease prevention, control, and management, contributing significantly to the productivity and efficiency of the animal husbandry sector.

Implemented by the Department of Animal Husbandry & Dairying (DAHD), under the Ministry of Fisheries, Animal Husbandry & Dairying, Government of India, the LHDCP, a Centrally Sponsored Scheme (CSS) aims to mitigate risks to animal health through vaccination, enhanced veterinary services, improved disease surveillance, and better veterinary infrastructure.

LHDCP comprises three major components, each targeting specific aspects of livestock health and disease control:

- **a.** National Animal Disease Control Program (NADCP): NADCP aims to control and subsequently eradicate Foot & Mouth Disease (FMD) in cattle, buffaloes, sheep, goat and pigs and also for control of Bovine Brucellosis, with vaccination. The program implements large-scale vaccination drives to develop herd immunity and reduce disease incidence.
- **b. Livestock Health & Disease Control (LH&DC):** LH&DC aims to improve the animal health sector by control of economically important, zoonotic, exotic and emergent diseases by prophylactic vaccination, capacity building, disease surveillance and strengthening of veterinary infrastructure. LH&DC consists of three sub-components, as below:
- (i) Critical Animal Disease Control Program (CADCP): Critical Animal Disease Control Program (CADCP) is aimed to control and eradicate Peste des Petits Ruminants (PPR) disease in sheep and goats and control Classical Swine Fever (CSF) disease in pigs, with vaccination.
- (ii) Establishment and Strengthening of Veterinary Hospitals & Dispensaries Mobile Veterinary Units (ESVHD-MVU): ESVHD-MVU is envisaged for delivery of veterinary services at the farmers' doorstep through 1962 Toll-free No.
- (iii) Assistance to States for Control of Animal Diseases (ASCAD): Under ASCAD financial assistance is provided to States & UTs for controlling zoonotic, exotic, emergent, and economically important diseases other than those under NADCP and CADCP. This includes strengthening of diagnostic labs, surveillance, outbreak containment, and compensation to farmers for culling affected animals.
- c. Pashu Aushadhi: The Pashu Aushadhi component of LHDCP is incorporated to facilitate availability of affordable Generic Veterinary Medicines including Ethno-Veterinary Medicines (EVM) through PM Kisan Samriddhi Kendras (PM-KSKs) and Cooperative Societies. This component will be implemented in association with Department of Pharmaceuticals and Ministry of Cooperatives.
- (v) National Programme for Dairy Development (NPDD): Department of Animal Husbandry & Dairying (DAHD) is implementing "National Programme for Dairy Development (NPDD)" scheme across the country. At present, NPDD scheme is being implemented with the following two components:
- i. The Component "A" of NPDD focuses on creating/strengthening of infrastructure for quality milk testing as well as primary chilling facilities for State Cooperative Dairy Federations/District Cooperative Milk Producers' Union/SHGs/Milk Producer Companies/Farmer Producer Organizations.
- ii. The Component 'B' of the NPDD scheme "Dairying through Cooperatives (DTC)" JICA assisted project aims to increase sale of milk and dairy products by increasing farmer's access to organized market, upgrading dairy processing facilities and marketing infrastructure and enhancing the capacity of producer owned institutions. The DTC was launched with an outlay of Rs 1568.28 crore (JICA loan component Rs 924.56 crore, government share Rs 475.54 crore and cooperative/producer company share of Rs 168.18 crore).
- (vi) Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO): To assist the State Dairy Cooperative Federations by providing interest subvention (regular 2% and additional 2% on prompt repayment) with respect to soft working capital loan to tide over the crisis on account severely adverse market conditions or natural calamities. The Union Cabinet has

approved implementation of central sector scheme Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO) as a part of Umbrella Scheme "Infrastructure Development Fund" from 2021-22 to 2025-26 with an outlay of Rs 500 Cr. i.e Rs. 100 crore each year. Further, as per decision of Cabinet dated 01.02.2024, it has been approved that the implementation of SDCFPO will be continued as a component of Infrastructure Development Fund (IDF) with-in the approved outlay (i.e Rs 500 cr. from 2021-22 to 2025-26).

- (vii) Pradhan Mantri Matsya Sampada Yojana (PMMSY): It is aflagship scheme launched on May 2020 to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen in the country with an investment of Rs.20,050 crore in all States/ Union Territories. PMMSY aims to enhance fish production, create employment opportunities, and ensure sustainable development of the fisheries sector. The scheme covers inland and marine fisheries, aquaculture, post-harvest infrastructure, and marketing, with both Central Sector and Centrally Sponsored Components. Financial assistance is provided to fishers, fish farmers, entrepreneurs, SHGs, FPOs, etc. Different sub-schemes under PMMSY are as under:
- (a) Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY): It is a central-sector sub- scheme under PMMSY being implemented from FY 2023–24 to 2026–27 with ₹6,000 crore of planned funds.
- (vii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF): Fisheries and Aquaculture Infrastructure Development Fund (FIDF) is being implemented with a total fund size of Rs 7522.48 crore with effect from 2018-19. FIDF *inter-alia* provides concessional finance for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories, State entities and other Stakeholders for development of identified fisheries infrastructure facilities. Under FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum.
- (c) Yes Sir, the sub-mission on Innovation and Extension under National Livestock Mission (NLM) backs extension efforts, livestock insurance, and innovation initiatives. Support is provided to central agencies, Indian Council of Agricultural Research (ICAR) institutions, and University Farms for performing applied research to promote the field. Moreover, it encourages extension services, encompassing awareness campaigns for animal husbandry programs, seminars, conferences, demonstration activities, and other Information, Education, and Communication (IEC) efforts carried out by state governments. Detail of animal insured and fund released is under Livestock Insurance under National Livestock Mission placed at Annexure I.

The PMMSY inter-alia provides social security measure to fishers and fish workers through group accidental insurance coverage to fishers including both marine and inland fishermen and allied fish workers wherein the entire insurance premium amount is shared between the Centre and State in the ratio of 60:40 basis for general states 90:10 for the Himalayan and North Eastern states while in the case of the Union Territories, the entire premium amount is paid by the Centre. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against death or permanent total disability (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/. During the last three years (2022-23 to 2024-25) of the implementation of the PMMSY, Central Government has released a sum of Rs.54.03 crore for insurance coverage of 103.73 Lakh fishers with an average of 34.57 lakh fishers annually. Further, The PM-MKSSY provides onetime incentive to the aquaculture farmers against purchase of insurance with farm size upto 4 hectares of water spread area. The 'onetime incentive' is provided at the rate of 40% of the cost of premium subject to the ceiling of ₹25000 per hectare of water spread area of the aquaculture farm. The maximum incentive payable to single farmer is ₹100,000 upto farm size of 4 hectares of water spread area. For intensive form of aquaculture other than farms such as cage culture, Re-circulatory Aquaculture System (RAS), bio-floc, raceways, etc. the incentive payable is 40% of premium. The maximum incentive payable is ₹1 lakh and the maximum unit size eligible is 1800 m³. The aforesaid benefit of 'onetime incentive' is provided for aquaculture insurance purchased for one crop only i.e. one crop cycle.

The Department of Fisheries lays special focus on training, skill development, skill upgradation and capacity building through trainings, awareness programmes and exposure visits to various stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries cooperatives and members of Fish Farmer Producer Organizations (FFPOs) for various fishing technology, aquaculture and post-harvest related activities. The Training, Awareness, Exposure and Capacity Building programmes are carried out through the National Fisheries Development Board (NFDB), ICAR institutes, Krishi Vigyan Kendras (KVKs), other organizations and State/UT Fisheries Departments.

- (d) The funds allocated and beneficiaries covered under major schemes during the last two years, Statewise, are detailed in the annexure enclosed herewith. The data includes year-wise and State-wise details of:
 - State-wise details of Funds released and animals insured under Livestock Insurance activity of National Livestock Mission (NLM) scheme for FY 2023-24 and FY 2024-25 is placed at Annexure I
 - State-wise details of physical and financial progress under National Livestock Mission Entrepreneurship Development (NLM-EDP) of National Livestock Mission(NLM) schemefor FY 2023-24 and FY 2024-25is placed at Annexure-II
 - State-wise detail of Projects approved and Interest Subvention of Animal Husbandry Infrastructure Development (AHIDF) released during FY 2023-24 to 2024-25 is placed at Annexure-III
 - State wise achievements made in Nationwide Artificial Insemination Programme under Rashtriya Gokul Mission is placed at Annexure IV
 - Funds Released under Rashtriya Gokul Mission during the last 2 years is placed at Annexure V
 - Fund released under Livestock Health and Disease Control Programme (LHDCP) during FY 2023-24 to 2024-25 is placed at Annexure VI
 - State-wise details of no. of Mobile veterinary Unit functional and no. of farmers benefitted since inception till June 2025 is placed at Annexure VII
 - State-wise details of vaccination done and Farmer's benefitted against Foot and Mouth Disease (FMD), Brucellosis, Classical Swine Fever (CSF) and Peste des Petits Ruminants (PPR) during the FY 2023-24 and 2024-25 at Annexure VIII
 - State-wise details of funds released under PMMSY during FY 2023-24 to 2024-25 are placed at Annexure IX
 - State-wise funds released under "Component A" of NPDD scheme during FY 2023-24 to 2024-25is placed at Annexure X.
 - The State-wise progress of SDCFPO (Interest subvention on working capital) duringFY 2023-24 to 2024-25is placed at Annexure XI.

Date of Reply: 05.08.2025

State-wise details of funds released and animals insured under Livestock Insurance activity of National Livestock Mission (NLM) scheme for FY 2023-24 and FY 2024-25 are as under:

State/UT	Animals insur	red (in nos.)	Fund released (Rs. in lakhs)
	2023-24	2024-25	2023-24	2024-25
Andaman n Nicobar	0	0	0	0
Andhra Pradesh	283258	140584	708.55	391.5
Arunachal Pradesh	0	0	0	9.73
Assam	0	530	0	0
Bihar	0	0	0	0
Chandigarh	0	0	0	0
Chhattisgarh	0	10236	12.3	50
Delhi	0	0	0	0
Daman Diu and Dadra Nagar Haveli	0	0	0	0
Goa	99	47	0	0
Gujarat	0	248000	155	100
Haryana	317708	456186	407.25	975
Himachal Pradesh	4249	96660	0	0
Jammu & Kashmir	19926	141501	100	200
Jharkhand	0	45132	0	0
Karnataka	4450	166872	200	125
Kerala	0	55061	0	50
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	69975	105246	350	250
Maharashtra	0	2840	0	0
Manipur	0	300	0	0
Meghalaya	0	5523	0	0
Mizoram	746	0	0	0
Nagaland	0	2000	0	22
Odisha	42945	90393	0	250
Puducherry	0	0	0	0
Punjab	0	108659	0	0
Rajasthan	8349	950	0	0
Sikkim	0	2636	0	51.8
Tamil Nadu	0	167803	0	150
Tripura	0	8505	0	0
Telangana	0	0	0	0
Uttarakhand	126843	437838	100	771
Uttar Pradesh	89084	376209	196.48	305.5
West Bengal	0	0	0	0
Total	967632	2669731	2229.58	3651.53

Date of Reply: 05.08.2025

State-wise details of physical and financial progress under National Livestock Mission – Entrepreneurship Development (NLM-EDP) of National Livestock Mission (NLM) scheme for FY 2023-24 are as under:

S. No.	State	20	22-23	20)23-24		2024-25
		No of	Subsidy	No of	Subsidy	No of	Subsidy
		Project	Released	Project	Released	Project	Released (Rs
			(Rs In		(Rs In		In Lakh)
			Lakh)		Lakh)		
1	Andhra Pradesh	40	508.35	92	916.05	106	1474.95925
2	Arunachal Pradesh			19	42	12	334.15281
3	Assam	3	0.00	22	121.7	13	238.122885
4	Bihar					2	0
5	Chhattisgarh	1	5.00	9	0	10	67.5
6	Haryana	1	25.00	3	23.34	9	0
7	Gujarat			2	0	1	0
8	Himachal Pradesh	2	0.00	3	0	4	110
9	Jammu And Kashmir			4	50	11	12.5
10	Karnataka	54	687.55	499	3800.2	467	3376.716595
11	Kerala	1	0.00	7	52	5	65.99925
12	Jharkhand					1	0
13	Madhya Pradesh	59	734.70	166	2253.47	161	1498.84722
14	Manipur			5	0	1	0
15	Mizoram	11	124.60	30	155	33	572.30312
16	Maharashtra			113	648.81	202	1646.61503
17	Nagaland	8	72.05	29	57.99	34	365.2125
18	Odisha	2	0.00			1	0
19	Punjab			11	46.18	5	92.97981
20	Rajasthan			34	289.66	91	507.13932
21	Sikkim	2	24.73	2	0	2	25
22	Tamil Nadu	14	103.52	69	411.98	59	462.35258
23	Telangana	127	718.62	123	2908.93	159	961.72532
24	Tripura	3	0.00	8	163.72	11	65
25	Uttar Pradesh	2	0.00	34	359.26	109	216.98791
26	Uttarakhand	7	44.40	24	152.13	33	126.5428
27	West Bengal			4	0	2	80
	Grand Total	337	3048.52	1312	12471.93	1544	12300.6564

Date of Reply: 05.08.2025

State-wise detail of Projects approved and Interest Subvention of Animal Husbandry Infrastructure Development (AHIDF) released during FY 2023-24 to 2024-25are as under:

S	State Name		2023-24		2024-25
No		Projects Approved	Interest Subvention released (Rs. in Cr.)	Projects Approved	Interest Subvention released (Rs. in Cr.)
1	Andhra Pradesh	11	2.95	10	2.04
2	Assam	4	0.9	7	1.35
3	Bihar	4	8.18	5	3.43
4	Chandigarh	0	0	0	0
5	Chhattisgarh	4	3.33	5	5.56
6	Delhi	0	0	1	0.10
7	Goa	0	0	0	0
8	Gujarat	3	0.64	13	17.66
9	Haryana	12	3.62	18	8.90
10	Himachal Pradesh	2	0.11	0	0
11	Jammu & Kashmir	2	0.02	2	0.09
12	Jharkhand	4	1.8	6	3.48
13	Karnataka	14	7.41	15	15.25
14	Kerala	2	0.17	2	0.20
15	Madhya Pradesh	10	9.37	12	19.65
16	Maharashtra	30	22.31	47	31.85
17	Manipur	0	0	0	0
18	Nagaland	0	0	0	0
19	Odisha	4	0.92	12	3.91
20	Puducherry	0	0	1	0.13
21	Punjab	11	3.04	19	9.45
22	Rajasthan	11	2.85	11	4.19
23	Tamil Nadu	18	22.79	23	32
24	Telangana	11	9.1	13	14.86
25	Tripura	0	0	0	0
26	Uttar Pradesh	11	2.73	21	14.99
27	Uttarakhand	0	0	1	0.42
28	West Bengal	12	5.76	21	4.18
	Grand Total	180	108	265	193.69

LOK SABHA QUESTION NO 2654

Name of MP: Smt. GenibenNagajiThakor

Date of Reply: 05.08.2025

State wise achievements made in Nationwide Artificial Insemination Programme under Rashtriya Gokul Mission are as under:

C1 N.	CA-A-/LIT	Nationwide A	Artificial Insemin	ation Programme
Sl. No.	State/UT	Animal Covered	AI Done	Farmers Benefitted
1	Andhra Pradesh	7271593	13534121	3385494
2	Arunachal Pradesh	3896	4553	1808
3	Assam	1728956	2259202	1469462
4	Bihar	3939394	5426332	2699120
5	Chhattisgarh	1899186	2555961	1136298
6	Goa	25869	43346	8741
7	Gujarat	5851560	9414998	3472009
8	Haryana	616051	888738	447974
9	Himachal Pradesh	1826836	2984525	1333501
10	Jammu & Kashmir	2378443	4258437	1610132
11	Jharkhand	2687916	3606125	1820869
12	Karnataka	8316189	16365745	5213640
13	Ladakh	7409	9374	6049
14	Madhya Pradesh	7897299	9691938	4677115
15	Maharashtra	5657630	7673491	3660588
16	Manipur	27786	32608	16248
17	Meghalaya	51326	85953	16630
18	Mizoram	8712	12650	3989
19	Nagaland	41209	53282	16966
20	Odisha	4918641	6635012	3074382
21	Punjab	1195739	1896192	636970
22	Rajasthan	5952426	7869493	4138417
23	Sikkim	43868	54931	33777
24	Tamil Nadu	5043636	8532152	2338501
25	Telangana	3244563	4237569	1665755
26	Tripura	248420	333665	209181
27	Uttar Pradesh	14015463	22167599	7892528
28	Uttaranchal	1511187	2447353	1064152
29	West Bengal	5218518	8166218	3437398
	Total	91629721	141241563	55487694

Date of Reply: 05.08.2025

Funds Released under Rashtriya Gokul Mission during the last 2 years

(Rs in lakh)

Sl. No	State/UT/ NDDB	2023-24	2024-25
1	Andhra Pradesh	3538.38	3184.
2	Arunachal Pradesh	1965.31	
3	Assam	723.25	2163.
4	Bihar	0.00	
5	Chhattisgarh	0.00	
6	Goa	0.00	
7	Gujarat	6542.58	2071.
8	Haryana	0.00	
9	Himachal Pradesh	0.00	
10	Jammu & Kashmir	0.00	6119.
11	Jharkhand	0.00	15
12	Karnataka	2651.31	
13	Kerala	6546.27	3697.
14	Madhya Pradesh	4903	
15	Maharashtra	3261.5	1444.
16	Manipur	0.00	
17	Meghalaya	0.00	
18	Mizoram	847.37	
19	Nagaland	466.2	
20	Orissa	0.00	1671.
21	Punjab	0.00	
22	Rajasthan	250	
23	Sikkim	1097.87	
24	Tamil Nadu	10996.1	
25	Telangana	3153.13	
26	Tripura	0.00	
27	Uttar Pradesh	9642.18	
28	Uttarakhand	6083	
29	West Bengal	6500	
30	A & N Lands	0	
31	Chandigarh	0	
32	Dadra & Nagar Haveli	0	
33	Daman & Diu	0	
34	Lakshadweep	0	
35	Ladakh	0.00	
36	Pondicherry	0.00	213.
37	NDDB	16782.6	32250
	Total	85950.05	54364.

Date of Reply: 05.08.2025

Fund released under Livestock Health and Disease Control Programme (LHDCP) during FY 2023-24 to 2024-25 are as under :(Rs. in lakh)

SL NO.	State/UTs	2023-24 to 2	2024-25	nder :(KS. In IaKn) Total
1	A & N Islands	0.00	84.50	84.50
2	Andhra Pradesh	8534.26	7605.85	16140.11
3	Arunachal Pradesh	621.28	654.25	1275.53
4	Assam	2299.69	4696.50	6996.19
5	Bihar	266.48	5481.63	5748.11
6	Chandigarh	2.77	7.82	10.59
7	Chhattisgarh	621.51	3488.98	4110.49
8	D&Diu	0.00	0.00	0.00
9	Goa	78.11	94.56	172.67
10	Gujarat	5.80	1558.05	1563.85
11	- U	2203.77	5314.55	7518.32
12	Haryana Himachal Pradesh	236.49		
			1405.67	1642.16
13	Jammu & Kashmir	1099.81	1185.75	2285.56
14	Jharkhand	850.36	1796.97	2647.33
15	Karnataka	2255.78	1900.00	4155.78
16	Kerala	5038.76	4677.62	9716.38
17	Ladakh	383.95	883.04	1266.99
18	Lakshadweep	45.23	166.16	211.39
19	Madhya Pradesh	0.00	2381.47	2381.47
20	Maharashtra	11243.90	9232.00	20475.90
21	Manipur	877.94	2518.57	3396.51
22	Meghalaya	271.32	660.01	931.33
23	Mizoram	138.53	517.41	655.94
24	Nagaland	268.09	340.77	608.86
25	NCT Delhi	101.13	84.51	185.64
26	Odisha	318.10	1240.09	1558.19
27	Puducherry	11.48	48.52	60.00
28	Punjab	0.00	397.93	397.93
29	Rajasthan	635.11	5968.58	6603.69
30	Sikkim	251.07	312.61	563.68
31	Tamil Nadu	644.51	2259.60	2904.11
32	Telangana	0.00	400.00	400.00
33	Tripura	59.76	573.37	633.13
34	Uttar Pradesh	19259.84	15076.02	34335.86
35	Uttarakhand	1998.69	1957.16	3955.85
36	West Bengal	3639.00	4034.63	7673.63
7	Total (States/UTs)	64262.52	89005.15	153267.67
	Other Agency	39458.02	93899.09	133357.11
	Total Release	103720.54	182904.24	286624.78

Date of Reply: 05.08.2025

State-wise details of no. of Mobile veterinary Unit functional and no. of farmers benefitted since inception till June 2025 is as under:

SI	States	No of MVUs Operational	No of Farmers provided veterinary services at doorstep _ Total Cumulative
1	Andhra Pradesh	340	20,49,550
2	Arunachal Pradesh	25	43,318
3	Assam	159	2,61,511
4	Bihar	307	2,33,072
5	Chhattisgarh	163	6,09,605
6	Delhi	3	187
7	Goa	2	602
8	Gujarat	127	4,50,369
9	Haryana	70	47,903
10	Himachal Pradesh	44	17,549
11	Jammu & Kashmir	50	26,737
12	Jharkhand	236	66,525
13	Karnataka	275	3,86,714
14	Kerala	29	22,556
15	Ladakh	9	1,649
16	Madhya Pradesh	406	8,55,434
17	Maharashtra	80	1,01,080
18	Manipur	33	9,127
19	Meghalaya	17	308
20	Mizoram	26	35,765
21	Nagaland	16	18,347
22	Puducherry	4	2,084
23	Rajasthan	536	9,05,948
24	Sikkim	6	3,546
25	Tamil Nadu	245	3,42,676
26	Tripura	13	5,678
27	Uttar Pradesh	520	30,40,776
28	Uttarakhand	60	1,42,245
29	West Bengal	218	5,489
	Total	4019	96,86,350

Date of Reply: 05.08.2025

State-wise details of vaccination done and Farmer's benefitted against Foot and Mouth Disease (FMD), Brucellosis, Classical Swine Fever (CSF) and Peste des Petits Ruminants (PPR) during the FY 2023-24 and 2024-25 are as under:

FMD Vaccination (FY - 2023-2024)

Sr.No	States/UTs	Total Vaccinations	Farmers Benefited
1.	A&N Islands	5,809	1,169
2.	Andhra Pradesh	1,19,49,049	24,26,380
3.	Arunachal Pradesh	2,02,084	8,061
4.	Assam	15,46,454	6,61,374
5.	Bihar	1,67,65,374	24,55,939
6.	Chandigarh	37,787	1,647
7.	Chhattisgarh	79,97,864	10,64,049
8.	Delhi	1,96,511	8,998
9.	Goa	80,558	4,764
10.	Gujarat	2,27,51,547	43,73,092
11.	Haryana	42,03,484	37,427
12.	Himachal Pradesh	12,82,212	4,93,472
13.	Jammu And Kashmir	35,96,316	8,48,638
14.	Jharkhand	27,60,465	10,01,203
15.	Karnataka	88,98,816	34,24,901
16.	Kerala	7,59,271	2,22,468
17.	Ladakh	80,679	21,991
18.	Madhya Pradesh	2,01,91,611	52,97,777
19.	Maharashtra	1,95,29,355	39,40,471
20.	Manipur	50,514	23,748
21.	Meghalaya	2,18,258	61,387
22.	Mizoram	6,428	840
23.	Nagaland	53,754	9,461
24.	Odisha	1,41,00,590	20,22,655
25.	Puducherry	79,657	9,742
26.	Punjab	52,15,360	9,52,180
27.	Rajasthan	1,24,81,685	25,02,112
28.	Sikkim	7,413	5,620
29.	Tamil Nadu	86,67,207	27,64,639
30.	Telangana	68,34,769	6,24,791
31.	Ddnh	5,604	199
32.	Tripura	91,577	27,136
33.	Uttar Pradesh	1,65,16,570	30,37,906
34.	Uttarakhand	27,92,831	5,77,430
35.	West Bengal	1,22,94,420	41,92,619
	Total	20,22,51,883	4,31,06,286

FMD Vaccination (FY - 2024-2025)

Sr.No	States/UTs	Total Vaccinations	Farmers Benefited
1.	Andaman And Nicobar Islands	15,825	1,709
2.	Andhra Pradesh	1,74,10,019	24,05,348
3.	Arunachal Pradesh	3,13,003	30,112
4.	Assam	41,98,052	16,44,942
5.	Bihar	1,93,23,529	57,04,307
6.	Chandigarh	18,933	1,606
7.	Chhattisgarh	1,27,94,096	18,02,390
8.	Delhi	74,832	2,954
9.	Goa	40,937	4,946
10.	Gujarat	2,93,04,997	46,81,494
11.	Haryana	49,50,986	13,64,844
12.	Himachal Pradesh	22,07,424	6,35,664
13.	Jammu And Kashmir	31,62,538	9,65,797
14.	Jharkhand	36,13,795	11,26,283
15.	Karnataka	1,77,71,760	35,97,581
16.	Kerala	5,01,088	1,76,410
17.	Ladakh	62,838	23,039
18.	Lakshadweep	83	45
19.	Madhya Pradesh	4,61,38,244	56,30,518
20.	Maharashtra	3,55,91,090	50,66,469
21.	Manipur	2,14,053	30,495
22.	Meghalaya	2,33,976	41,262
23.	Mizoram	11,841	2,348
24.	Nagaland	62,129	24,083
25.	Odisha	81,23,060	22,23,809
26.	Puducherry	70,003	13,418
27.	Punjab	1,26,29,671	12,42,712
28.	Rajasthan	1,60,73,090	39,55,650
29.	Sikkim	35,778	11,057
30.	Tamil Nadu	1,72,13,272	23,81,905
31.	Telangana	67,96,302	11,10,713
32.	The Dadra And Nagar Haveli	16,597	3,824
	And Daman And Diu	,	ŕ
33.	Tripura	2,94,714	67,345
34.	Uttar Pradesh	2,94,54,748	60,17,262
35.	Uttarakhand	32,87,220	7,47,604
36.	West Bengal	2,37,24,354	47,69,452
	Total	31,57,34,877	5,75,09,397

Brucellosis Vaccination (FY 2023-2024)

C. N.	CALAL A / LITE	Total	Farmers
Sr.No	States/UTs	Vaccinations	Benefited
1	Andhra Pradesh	10,32,817	5,62,043
2	Arunachal Pradesh	465	88
3	Assam	54,989	36,145
4	Bihar	10,73,869	5,76,648
5	Chandigarh	1,700	641
6	Chhattisgarh	1,49,163	89,001
7	Delhi	5,755	1,154
8	Goa	164	88
9	Gujarat	3,31,546	1,79,952
10	Haryana	25,813	13,522
11	Himachal Pradesh	19,558	17,918
12	Jammu And Kashmir	33,537	28,398
13	Jharkhand	9,222	4,348
14	Karnataka	4,11,423	3,29,701
15	Kerala	9,423	6,629
16	Ladakh	886	682
17	Madhya Pradesh	1,84,279	98,987
18	Maharashtra	10,22,502	6,08,095
19	Meghalaya	402	160
20	Nagaland	466	454
21	Odisha	1,33,529	96,414
22	Puducherry	163	120
23	Punjab	80,300	34,416
24	Rajasthan	2,43,876	92,469
25	Sikkim	6	5
26	Tamil Nadu	8,49,937	4,38,066
27	Telangana	1,060	666
28	The Dadra And Nagar Haveli And Daman And Diu	35	1
29	Tripura	2	2
30	Uttar Pradesh	78,382	33,631
31	Uttarakhand	10,158	7,275
32	West Bengal	8,60,444	6,23,394
	Total	66,25,871	38,81,113

Sr. No	State	Total Vaccinations	Farmers Benefited
1	Andhra Pradesh	8,54,690	4,18,521
2	Assam	32,745	20,017
3	Bihar	6,18,781	2,59,325
4	Chandigarh	1,749	594
5	Chhattisgarh	94,789	56,726
6	Delhi	10	2
7	Goa	32	2
8	Gujarat	3,13,787	1,21,109
9	Haryana	1,28,432	60,369
10	Himachal Pradesh	31,160	27,831
11	Jammu And Kashmir	51,297	39,041
12	Jharkhand	34,905	15,648
13	Karnataka	4,02,846	2,86,502
14	Kerala	15,268	11,386
15	Ladakh	118	115
16	Madhya Pradesh	20,664	11,010
17	Maharashtra	4,24,681	1,67,564
18	Manipur	11	9
19	Meghalaya	77	34
20	Nagaland	1	1
21	Odisha	1,87,252	1,15,297
22	Punjab	68,513	11,915
23	Rajasthan	9,99,099	3,64,805
24	Sikkim	61	32
25	Tamil Nadu	8,23,017	3,20,496
26	Telangana	6,821	1,711
27	The Dadra And Nagar Haveli	3	1
	And Daman And Diu		
28	Uttar Pradesh	3,77,046	1,39,396
29	Uttarakhand	65,662	45,162
30	WEST BENGAL	70,361	43,824
	Total	56,23,878	25,38,445

CSF Vaccination (FY 2023-24)

Sr. No	State	Total Vaccinations	Farmers Benefited
1	Andhra Pradesh	87,095	5,375
2	Arunachal Pradesh	21,800	5,812
3	Assam	3,02,608	82,529
4	Bihar	2,37,469	50,832
5	Chhattisgarh	3,16,499	49,075
6	Goa	20	2
7	Gujarat	2	2
8	Jharkhand	5,363	977
9	Karnataka	21,886	1,393
10	Kerala	6,446	106
11	Madhya Pradesh	61	3
12	Maharashtra	12,441	549
13	Manipur	2,518	593
14	Meghalaya	32,330	7,763
15	Mizoram	11,848	4,784
16	Nagaland	47,761	17,524
17	Odisha	1,07,280	14,066
18	Punjab	1,700	67
19	Rajasthan	85,193	10,692
20	Sikkim	91	29
21	Tripura	516	226
22	Uttar Pradesh	3,095	433
23	Uttarakhand	59	1
24	West Bengal	2,51,783	78,141
	Total	15,55,864	3,30,974

CSF Vaccination (FY 2024-25)

Sr. No	State	Total Vaccinations	Farmers Benefited
1	Andhra Pradesh	91,436	4,374
2	Arunachal Pradesh	11,327	1,638
3	Assam	1,19,136	22,997
4	Bihar	27,338	4,196
5	Chhattisgarh	1,68,345	23,335
6	Haryana	185	20
7	Jharkhand	5,212	1,294
8	Karnataka	4,163	260
9	Kerala	728	22
10	Maharashtra	10,200	257
11	Manipur	1,314	293
12	Meghalaya	4,291	1,201
13	Mizoram	572	154
14	Nagaland	5,336	1,625
15	Odisha	56,950	6,469
16	Rajasthan	27,281	2,287
17	Sikkim	245	107
18	Tamil Nadu	8,867	342
19	Telangana	128	16
20	Uttar Pradesh	1,059	82
21	Uttarakhand	999	66
22	West Bengal	1,38,103	38,659
	Total	6,83,215	1,09,694

PPR Vaccination (2023-24)

Sr. No	State	Total Vaccinations	Farmers Benefited
1	Andhra Pradesh	1,75,68,789	1,83,328
2	Arunachal Pradesh	886	89
3	Assam	256	107
4	Bihar	13,95,575	1,52,044
5	Chhattisgarh	12,39,809	1,11,098
6	Gujarat	8,17,549	55,419
7	Haryana	22	4
8	Himachal Pradesh	29,223	5,138
9	Jammu And Kashmir	5,695	478
10	Jharkhand	158	12
11	Karnataka	76	14
12	Madhya Pradesh	5,832	461
13	Maharashtra	7,65,692	63,572
14	Manipur	817	145
15	Meghalaya	57	5
16	Odisha	46,44,856	4,85,442
17	Punjab	571	26
18	Rajasthan	7,923	1,622
19	Sikkim	9	4
20	Tamil Nadu	11,629	1,240
21	Telangana	1,035	12
22	Uttar Pradesh	24,141	1,572
23	Uttarakhand	23,545	876
24	West Bengal	5,901	905
	Total	2,65,50,046	10,63,613

PPR Vaccination (2024-25)

Sr. No	State	Total Vaccinations	Farmers Benefited
1	Andhra Pradesh	1,81,56,748	1,69,294
2	Arunachal Pradesh	7,452	763
3	Assam	1,43,755	31,577
4	Bihar	41,48,565	4,20,282
5	Chhattisgarh	1,45,207	14,288
6	Gujarat	4,62,021	49,863
7	Haryana	1,051	51
8	Himachal Pradesh	8,837	1,729
9	Jammu And Kashmir	2,017	159
10	Jharkhand	5,146	966
11	Karnataka	406	122
12	Kerala	252	59
13	Madhya Pradesh	85,198	10,611
14	Maharashtra	5,41,670	44,989
15	Manipur	9,839	1,082
16	Meghalaya	975	186
17	Nagaland	33	4
18	Odisha	28,91,950	2,75,715
19	Punjab	1,18,442	5,212
20	Rajasthan	34,591	2,364
21	Sikkim	5,116	1,578
22	Tamil Nadu	15,993	4,964
23	Telangana	93	57
24	Tripura	1	1
25	Uttar Pradesh	23,245	1,715
26	Uttarakhand	5,057	337
27	West Bengal	22,82,538	3,16,807
	Total	2,90,96,198	13,54,775

Date of Reply: 05.08.2025

State-wise details of funds released under PMMSY during FY 2023-24 to 2024-25 are as under:

(Rs. In Lakhs)

Sl. No.	State/UT	2023-24	2024-25
1	Andaman & Nicobar	0.000	500.00
2	Andhra Pradesh	687.000	659.68
3	Arunachal Pradesh	3566.380	3325.12
4	Assam	7360.640	1028.20
5	Bihar	1573.750	865.59
6	Chhattisgarh	5155.130	4048.37
7	D & D& Dadra & NH	0.000	0.00
8	Delhi	0.000	0.00
9	Goa	1130.940	337.21
10	Gujarat	0.000	3742.14
11	Haryana	4000.000	1984.88
12	Himachal Pradesh	900.000	1205.68
13	Jammu & Kashmir	1219.730	2239.83
14	Jharkhand	854.100	1036.98
15	Karnataka	2981.360	3793.06
16	Kerala	7988.250	2499.66
17	Ladakh	216.930	502.74
18	Lakshadweep	0.000	0.00
19	Madhya Pradesh	5038.410	5937.93
20	Maharashtra	9999.670	2499.99
21	Manipur	1000.000	0.00
22	Meghalaya	1380.800	999.97
23	Mizoram	1967.760	1730.88
24	Nagaland	1665.630	2291.82
25	Odisha	3882.000	7929.21
26	Puducherry	0.000	1390.00
27	Punjab	1231.490	219.65
28	Rajasthan	0.000	148.81
29	Sikkim	1084.510	999.80
30	Tamil Nadu	8748.610	1671.26
31	Telangana	397.360	939.11
32	Tripura	2144.490	931.75
33	Uttar Pradesh	3888.620	6554.98
34	Uttarakhand	2553.590	3709.89
35	West Bengal	0.000	431.73
36	Others (Transponders,	0.000	27940.40
	etc.)	4 - 60 000	0.450.00
37	Insurance Activities	1760.000	2450.00
38	PMMKSSY	0.000	1181.61
	Total A	84377.15	97727.93
39	Central Sector Projects	5105.073	1245.200
	Total A+B	89482.223	98973.13

Date of Reply: 05.08.2025

State-wise funds released under "Component A" of NPDD scheme during FY 2023-24 to **2024-25are as under:**

	(Rs. in lal			
S. No.	NAME OF STATE/UT	2023-24	2024-25*	
1	Andhra Pradesh	3335.23	0.00	
2	Arunachal Pradesh	0.00	0.00	
3	Assam	0.00	336.40	
4	Bihar	0.00	176.34	
5	Chhattisgarh	0.00	0.00	
6	Goa	0.00	0.00	
7	Gujarat	574.05	3000.00	
8	Haryana	0.00	0.00	
9	Himachal Pradesh	250.00	300.00	
10	Jammu & Kashmir	2430.87	0.00	
11	Jharkhand	125.00	380.00	
12	Karnataka	2170.28	1515.67	
13	Kerala	1254.72	0.00	
14	Ladakh	0.00	50.00	
15	Madhya Pradesh	49.13	1671.64	
16	Maharashtra	692.15	0.00	
17	Manipur	0.00	0.00	
18	Meghalaya	445.44	342.48	
19	Mizoram	0.00	0.00	
20	Nagaland	0.00	0.00	
21	Odisha	706.10	0.00	
22	Puducherry	25.00	416.58	
23	Punjab	2090.35	1381.10	
24	Rajasthan	3758.84	1784.46	
25	Sikkim	950.42	491.12	
26	Tamil Nadu	3853.44	3275.16	
27	Telangana	151.56	151.56	
28	Tripura	604.14	30.00	
29	Uttar Pradesh	97.00	447.90	
30	Uttarakhand	650.00	759.95	
31	West Bengal	0.00	0.00	
	Grand total	24213.72	16510.36	

^{*}Funds assigned to States

Annexure-XI LOK SABHA QUESTION NO 2654

Name of MP: Smt. GenibenNagajiThakor

Date of Reply: 05.08.2025

The State-wise progress of SDCFPO (Interest subvention on working capital) duringFY 2023-24 to 2024-25are as under:

S No.	State	2023-24	2024-25
1	Andhra Pradesh	4.48	0.66
2	Assam	0.04	0.00
3	Bihar	0.54	0.00
4	Gujarat	129.90	1.49
5	Haryana	0.08	0.00
6	Jammu & Kashmir	0.00	0.00
7	Jharkhand	0.24	0.00
8	Karnataka	5.64	0.00
9	Madhya Pradesh	0.35	0.00
10	Maharashtra	6.35	0.00
11	Odisha	0.29	0.00
12	Punjab	1.19	0.00
13	Rajasthan	0.71	0.00
14	Tamil Nadu	1.75	0.00
15	Telangana	0.15	0.00
16	Uttar Pradesh	0.00	0.00
	Total	151.72	2.15
